

II. Important Medical Facilities:—

Sl. No.	AIIMS	Emergency	Trauma Care	Blood Bank	OPD, IPD & ICU	Diagnosis	Pathology
1.	Bhopal	Available	Available	Available	Functional	Available	Available
2.	Bhubaneswar	Available	Available	Available	Functional	Available	Available
3.	Jodhpur	Available	Available	Available	Functional	Available	Available
4.	Patna	Available	Available	Available	Functional	Available	Available
5.	Raipur	Available	Available	Available	Functional	Available	Available
6.	Rishikesh	Available	Available	Available	Functional	Available	Available

Functional status of new AIIMS

Sl. No.	AIIMS	OPD Facility	No. of OPD Departments	Diagnostic Facilities
1.	Raebareli	10.08.2018	7	Partially Available
2.	Mangalagiri	12.03.2019	17	Partially Available
3.	Nagpur	07.09.2019	12	Partially Available
4.	Gorakhpur	24.02.2019	12	Partially Available
5.	Bathinda	23.12.2019	14	Partially Available

Sub-standard drugs

1054. SHRI N. GOKULAKRISHNAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that the United States FDA has screened drugs produced by 18 firms which are declared as sub-standard;

(b) whether 32 per cent of the medicines supplied to the Defence Sector is also sub-standard, if so, the follow up action Government plans to take in this regard; and

(c) the mechanism Government has to screen the medicines for their quality periodically?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) No such information has been received from USFDA.

(b) As per data available with Directorate General, Armed Forces Medical Services (DGAFM), only 12 drugs out of entire inventory in Armed Forces Medical Services (AFMS) have been reported to be sub-standard by all AFMS hospitals in the current financial year.

(c) The Government is committed to ensuring that the quality, safety and efficacy of drugs are not compromised. With this in view, the Government has taken a series of measures including strengthening of legal provisions, workshops and training programmes for manufacturers and regulatory officials and measures such as risk based inspections.

HIV patients

1055. SHRI RAKESH SINHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of HIV positive (AIDS) patients in 2015-16, 2016-17, 2017-18 and 2018-19, respectively;

(b) the first six States having higher number of such patients in these years;

(c) the age profile and gender profile of the patients;

(d) the number of HIV infected women who have given birth to child in 2016-17, 2017-18 and 2018-19;

(e) the economic profiles, *i.e.*, low income, middle income and higher income groups of HIV patients; and

(f) the principal three reasons identified for infection of HIV in India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) The number of HIV positive (HIV/AIDS) patients registered for treatment at Anti-Retroviral Treatment (ART) clinics under National AIDS Control Programme (NACP) in the reference period is as follows:—